Projects under 50,000 MW Initiative

2906. SHRI DILIPBHAI PANDYA: Will the Minister of POWER be pleased to state:

(a) whether the Prime Minister had launched a plan called '50,000 MW initiative' under which 162 schemes have been identified;

- (b) if so, the details thereof;
- (c) whether these schemes would be implemented in the States also; and
- (d) if so, the States in which these schemes are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) On 24th May, 2003, the Hon'ble Prime Minister of India launched a scheme for preparation of Preliminary Feasibility Reports (PFRs) of 162 New Hydro Electric Schemes totalling to about 50,000 MW spread across in 16 States. PFRs were completed in September, 2004 for all these projects aggregating a capacity of 47,930 MW.

(c) and (d) These schemes would be developed in the States in which they are located. The State-wise list of these schemes is given below:

SI.No.	State	Number of Schemes	Installed Capacity (MW)
1	Andhra Pradesh	1	81
2	Arunachal Pradesh	42	27293
3	Chhattisgarh	5	848
4	Himachal Pradesh	15	3328
5	Jammu & Kashmir	13	2675
6	Karnataka	5	1900
7	Kerala	2	126
8	Madhya Pradesh	3	205
9	Maharashtra	9	411

1	2	3	4
10	Manipur	3	362
11	Meghalaya	11	931
12	Mizoram	3	1500
13	Nagaland	3	330
14	Orissa	4	1189
15	Sikkim	10	1469
16	Uttaranchal	33	5282
	Total	162	47930

Inclusion of CESU under R-APDRP

2907. SHRI MANGALA KISAN: Will the Minister of POWER be pleased to state:

(a) whether Government is aware that Central Electricity Supply Utility of Orissa (CESU) is not a private entity but under the control of Orissa Electricity Regulatory Commission; and

(b) if so, whether Government would give reason for not covering CESU under R-APDRP Scheme as Government continues to neglect nine districts of Odisha under CESU for no valid reasons violating the guidelines under R-APDRP?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir.

(b) Power Finance Corporation (PFC), the Nodal Agency for R-APDRP has so far not received any proposal for sanction under R-APDRP from CESU. Proposal as and when received will be considered as per extant guidelines of R-APDRP.

Power projects awaiting clearances

†2908. SHRI SHREEGOPAL VYAS: Will the Minister of POWER be pleased to state:

(a) whether complaints regarding delay in environmental clearances to power projects have been received; and

(b) if so, the details of power projects' proposals pending with the Central Government for want of environmental clearances during the last three years, State-wise?

[†]Original notice of the question was received in Hindi.